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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI DATED THE

17-10-1984

17 September, 1984.

NOTIFICATION
(INCOME-TAX)

No. 6021 (F.No. 197/40/82-IT(AI)): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Malankara Syrian Knanaya Church, Chingavanam, Kottayam" for the purpose of the said section for the period covered by the assessment years 1984-85 to 1986-87.

(R. K. TELARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

- MCC
1. Malankara Syrian Knanaya Church, Chingavanam, Kottayam (Kerala).
 2. The Commissioner of Income-tax, Trivandrum, with ref. to his letter C.No. 303/Tech/10/81-82, dated 24.7.84.
 3. All Commissioners of Income-tax.
 4. Directors of Ins. (IT)/(R&S)/(P&R)/(Inv.), New Delhi.
 5. Director of IAS Services (Income-tax), 1st Floor, Ameer-e-Ghalib, Pata Sundri Lane, New Delhi (5 copies).
 6. All Officers & Sections of I.T. Wing of C.U.D.T., New Delhi.
 7. Comptroller & Auditor General of India, New Delhi (20 copies).
 8. Bulletin Section of Dts. of Ins. (R&S&R), New Delhi (5 copies).
 9. Shri P.K. Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.
 10. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).

Atho Kar
(ATPA RAM)
SECTION OFFICER
I.T.(AI) SECTION

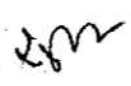
भारत के राजपत्र के भाग [1, अंक 3] में प्रकाशनार्थ

भारत सरकार
विस्तार मंत्रालय
राजपत्र विभाग

नई दिल्ली, दिनांक 17-10-81

अधिसूचना
[आय-व्यय]

सं० 6021 [आय-व्यय] 197/40/82-आय-व्यय [नि०-1] : सरकार
अधिसूचना, 1961 [1961 का 43] की धारा 10 के अन्तर्गत [अधिसूचना]
के अन्तर्गत [V] द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए,
केन्द्रीय सरकार, एलाइन्स, एलाइन्स के प्रयोजनार्थ, "मजदूरी
सीरियस अनाथाना वर्क, फिन्सम, वीकोएटाज" को कर निर्धारण-
वर्ष 1984-85 से 1986-87 के अन्तर्गत होने वाली अवधि के लिए
अधिसूचित करती है।


[आय-व्यय] के अधिकारी ।
अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, नयापुली औद्योगिक क्षेत्र,

[राजौरी गार्डन के बालू], नई दिल्ली ।